

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 112**  
**(IB)-419(ND)2022**  
**IA-2768/2024**

**IN THE MATTER OF:**  
**Indusing Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Hacienda Projects Pvt. Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Gulshan Kr Sachdev, Adv. Ranjit Kumar in  
IA/ 2768/2024

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2768/2024:** List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**